

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 58

C.P. 187/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.01.2023**

NAME OF THE PARTIES: **SHYAM FIBERPACK PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Bency Ramakrishnan

Section 272 CA 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **21.03.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)